

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2011
RT CP No.24/Chd/Pb/2016**

Nirmal Singh Bajwa & Ors.

...Petitioners

Versus.

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents

Present: Mr.Gaurav Mankotia, Advocate for petitioners
Mr.Rohit Khanna with Mr.Raghav Kapoor, Advocates
for respondent No.1
None for other respondents.

It is submitted by both the parties that pleadings are complete. Adjournment is requested for arguments.

List the matter for arguments on 11.04.2018. To be listed along with CP No.65 (ND)/2015 RT CP No.77/Chd/Pb/2016.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

February 16, 2018
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